

**Central Administrative Tribunal
Principal Bench**

OA No.740/2018

New Delhi, this the 15th day of February, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. Peyush Goyal, Jr. Analyst (Tech)
Department of Bio-Technology
Block No.II, (6-8 Floor)
CGO Complex, Lodhi Road
New Delhi.

...Applicant

(By Advocates: Shri Sushil Sharma)

Versus

1. Union of India through Secretary
Department Bio-Technology
Block No.II (5-8 Floor)
CGO Complex, Lodhi Road
New Delhi-110003.
2. Department of Science and Technology
Through Secretary
Ministry of Science and Technology
Technology Bhawan, New Mehrauli Bhawan
New Delhi-110016.
3. The Secretary
Directorate of Personal & Training
North Block, New Delhi. ...Respondents

ORDER (ORAL)

Justice Permod Kohli :-

After arguing for sometime, learned counsel for the applicant seeks to withdraw this OA with liberty to file a fresh one with appropriate reliefs to be claimed therein.

2. Prayer allowed.

**(K.N. Shrivastava)
Member(A)**

**(Justice Permod Kohli)
Chairman**

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